

CENTRAL ELECTRICITY REGULATORY COMMISSION

Record of Proceedings

PETITION NO.24/2010

Sub: Determination of revised transmission tariff due to additional capitalization incurred during 2008-09 for 400 kV ckt-I of Teesta (Stage-V)-Siliguri line under transmission system associated with Teesta (Stage-V) in Eastern Region for the period from 1.2.2008 to 31.3.2009.

Date of hearing : 23.3.2010

Coram : Dr. Pramod Deo, Chairperson
Shri S.Jayaraman, Member

Petitioner : Power Grid Corporation of India Ltd. Gurgaon

Respondent : Bihar State Electricity Board and others

Parties present : 1. Shri U.K.Tyagi, PGCIL
2. Shri Rakesh Prasad, PGCIL
3. Shri M.M.Mondal, PGCIL
4. Shri R.B.Sharma, Advocate, BSEB
5. Shri R.A.Worso Zimik, Advocate, Sikkim

Learned counsel for the Power Department, Sikkim submitted that the copy of the petition was not received. The representative of the petitioner handed over copy of the petition to the leaned counsel.

2. The Commission directed the learned counsel to file its reply latest by 9.4.2010 with a copy to the petitioner. The petitioner may file its rejoinder if any, by 23.4.2010.

3. The petition shall be re-notified on 29.4.2010.

Sd/-
(T. Rout)
Joint Chief (Law)